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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/\_\_\_\_\_ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Sonitpur, Tezpur

Dated Guwahati, the \_\_\_\_\_ May, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.. DJ(S) 1852 dated 27.04.2022

Sir,

With reference to the above, I am directed to inform you that Smti Priyanka Saikia, Munsiff No.2-cum-Judicial Magistrate First Class, Sonitpur, Tezpur has been granted permission to avail Home Travel Concession (HTC) for the current block period of 2022-2023 during the next vacation of 2022 for the journey to her home town Guwahati, by the shortest possible route, as per existing Rules.

Smti Saikia may be informed accordingly.

Yours faithfully,

*self*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/3068 - 3071 /A dated 09/5/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Priyanka Saikia, Munsiff No.2-cum-Judicial Magistrate First Class, Sonitpur, Tezpur for information with reference to her letter No. MT(S) 343 dated 26.04.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*self*  
**REGISTRAR (VIGILANCE)**

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